



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.01.2024

NOTICE

Please take notice that the following matters adjourned in the Court of Chairperson on 15th January, 2024 are as follows. The next date of Hearing are indicated below.

| S. No. | Case No. | Name of the parties | Last date of Hearing | Next date of Hearing |
|--------|--|--|----------------------|----------------------|
| 1. | Comp. App. (AT) (Ins) No. 1074 of 2023 & I.A. No. 4628 of 2023 (With Defects) (PH) | Adisri Commercial Pvt. Ltd. Vs. Reserve Bank of India & Ors. With | 15.01.2024 | 31.01.2024 |
| 2. | Comp. App. (AT) (Ins) No. 1075 of 2023 (With Defects) (PH) | Adisri Commercial Pvt. Ltd. Vs. Reserve Bank of India & Ors. | 15.01.2024 | 31.01.2024 |
| 3. | Comp. App. (AT) (Ins) No. 1194 of 2023 & I.A. No. 4200 of 2023 (PH) | Vijay Saini Vs. Shri devender Singh & Ors. With | 15.01.2024 | 30.01.2024 |
| 4. | Comp App. (AT) (Ins) No.791 of 2023 (PH) | Devendra Singh Vs. Homebuyers of Sidhartha Buildhome Pvt. Ltd. & Ors. With | 15.01.2024 | 30.01.2024 |

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| 5. | Comp. App. (AT) (Ins) No. 982 of 2023 & I.A. No. 3346 of 2023 (PH) | Vijay Saini Vs. Homebuyers of Sidhartha Buildhome Pvt. Ltd. & Ors. | 15.01.2024 | 30.01.2024 |
| 6. | Competition App. (AT) No. 4 of 2023 | Alphabet Inc. & Ors. Vs. Competition Commission of India & Ors. | 15.01.2024 | 09.02.2024 |

By order of Hon'ble Chairperson

-Sd/-

Registrar